

(c) whether permission of Reserve Bank of India was taken before such contribution, if any, was made;

(d) whether the Reserve Bank has framed guidelines therefor; and

(e) if so, the details of such guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The information in being collected and to the extent available will be laid on the Table of the House.

(c) Permission of the Reserve Bank of India is not necessary for the purpose.

(d) and (e). Guidelines have been framed by Reserve Bank for donations by banks to organisation/institutions etc. These do not cover donations to PM's/CM's Relief Funds

#### Report of Fourth Pay Commission

8582. SHRI K. KUNJAMBU : Will the Minister of FINANCE be pleased to state :

(a) whether the term of the Central Pay Commission is being extended;

(b) whether fresh terms have been incorporated in the terms of reference; and

(c) if so, the facts thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) As no time limit for submission of report by the Fourth Central Pay Commission has been prescribed, the question of any extension of the term of the Commission does not arise.

(b) and (c). The terms of reference of the Fourth Central Pay Commission as originally prescribed in Government's Resolution No. 5(56)-E. III/83, dated 29th July 1983 were amended twice as below :

(i) vide Government Resolution No. 5(56)/E III/83 dated 16th February 1985 to enable the Commission to consider the demand for a relief of an interim character during the course of its deliberations and make recommendations thereon; and

(ii) vide Government's Resolution No. 5(56)/E. III/83, dated 8th November 1985, inter alia, providing that the Commission may examine, with a view to having a proper pension structure for pensioners both past and future- the existing pension structure including death-cum-retirement benefits and make recommendations.

Five copies each of the terms of reference of the Fourth Central Pay Commission as also of the two amendments, have been placed in the Parliament Library.

#### Proposal For Bifurcation of Madras Circle of State Bank of India.

8583. SHRI A. CHARLES :  
SHRI T. BASHEER :

Will the Minister of FINANCE be pleased to state :

(a) the number of Circles State Bank of India has presently ;

(b) whether there is any proposal under consideration to bifurcate Madras Circle into Tamil Nadu and Kerala; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The State Bank of India has reported that there are at present 13 Circles in the Bank.

(b) and (c). The Bank has reported that it has no proposal to bifurcate its Madras Circle into Tamilnadu and Kerala.

#### New Credit Policy Announced by RBI.

8584. SHRI YASHIWANTRAO GADAKH PATIL :  
SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR :

Will the Minister of FINANCE be pleased to state :